

West Bengal during 1957-1960 but all these proved to be dry wells.

(c) No wells have so far been drilled in east U.P., nor is such drilling contemplated at present.

Adult Education in Orissa

1687. Shri Rama Chandra Mallick: Will the Minister of Education be pleased to state:

(a) the total amount allotted during the Third Plan period for Adult Education Centres in the State of Orissa; and

(b) the amount already given out of the total amount to the same State in the first and Second year of the Third Plan period?

The Minister of Education (Dr. K. L. Shrimali): (a) and (b). The requisite information is being collected and will be laid on the Table of the House when available.

Primary Education in Orissa

1688. Shri Ulaka: Will the Minister of Education be pleased to refer to the reply given to Unstarred Question No. 2386 on the 6th September, 1962 and state:

(a) whether Central Government have since considered to give financial assistance to Orissa Government for expansion of free and compulsory primary education in the State;

(b) if so the details thereof; and

(c) the amount of financial assistance given to Orissa during 1962-63?

The Minister of Education (Dr. K. L. Shrimali): (a) The matter is still under consideration.

(b) and (c). Do not arise.

Scholarships

1689. Shri Krishna Deo Tripathi: Will the Minister of Education be pleased to lay on the Table a statement showing the number of different types of Scholarships separately State-

wise during 1960-61, 1961-62 and 1962-63 awarded by his Ministry?

The Minister of Education (Dr. K. L. Shrimali): The required information is given in the statements laid on the Table of the House. [Placed in the Library, see No. LT-100/63].

Hostels for S.C. and S.T. Students in Orissa

1690. Shri Rama Chandra Mallick: Will the Minister of Home Affairs be pleased to state:

(a) the number of hostels opened in the State of Orissa during the last five years and the Scheduled Castes and Scheduled Tribes students and the number that are functioning; and

(b) the total amount sanctioned or given so far for the construction of those hostels?

The Deputy Minister in the Ministry of Home Affairs (Shrimati Chandrasekhar): (a) and (b). The information has been called for and will be laid on the Table of the House when received.

Superannuation age

1691. Shri Vidya Charan Shukla: Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that the Central Government have asked the State Governments to consider the question of raising the age of superannuation of the State Government servants to 58 years; and

(b) if so, the reaction of the State Governments thereto?

The Minister of State in the Ministry of Home Affairs (Shri Hajarnavis): (a) Yes.

(b) Governments of Assam, Madhya Pradesh and Bihar have raised the age of retirement of their employees to 58 years. Governments of Jammu and Kashmir, Madras, Gujarat and Andhra Pradesh do not favour the proposal. Governments of Kerala and